

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/7669/2020**

This the 14<sup>th</sup> day of December, 2020



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Sat Paul age 58 years, S/o Sh. Nand Lal R/o Village Brij Nagar Miran Sahib Tehsil R.S. Pura District, Jammu.
2. Sh. Yash Paul age 58 years, S/o Krishan Lal R/o Village Bhalwal Barahmana Tehsil Akhnoor District, Jammu.
3. Sh. Ram Paul age 58 years, S/o Sh. Durga Dass, R/o Village Chak Waziran Tehsil Bishna District, Jammu.
4. Sh. Madan Lal age 61 years, S/o Sh. Kanshi Ram, R/o Ward No. 2 Ramnagar Tehsil Ramnagar District, Udhampur.
5. Sh. Shadi Lal age 58 years, S/o Late Sh. Sant Ram Sharma, R/o Village Ghagwal Tehsil and District, Samba.
6. Sh. Mohinder Singh age 58 years, S/o Sh. Ram Singh, R/o Ward No.1 opposite Indra Colony Kathua Tehsil and District Kathua.
7. S. Joginder Singh age 59 years, S/o S. Chattar Singh, R/o H.No. 97 Sector, 10 Nanak Nagar, Jammu.
8. Sh. Shadi Lal age 58 years, S/o Sh. Tolla Ram, R/o Village Nandwal Simbal Camp Tehsil and District, Jammu.
9. Sh. Kishori Lal age 58 years, S/o Sh. Amar Nath R/o Village Bantalab near CRPF Center Tehsil and District, jammu.



10. Sh. Sodagarmal age 58 years, S/o Sh. Lal Chand R/o Village Sapwal Tehsil and District, Samba.
11. Sh. Shivnandan Singh age 58 years, S/o Sh. Chabil Singh, R/o Village Raipur Domana Tehsil and District, Jammu.
12. Sh. Shashi Paul Singh, age 59 years, S/o Sh. Sarandev Singh R/o Village Gura Salathia Tehsil and District, Samba.
13. Chaman Lal age 63 years, S/o Sh. Babu Ram, R/o Village Khilo Chak Hira Nagar Tehsil Hira Nagar District, Kathua.
14. Sh. Ram Lal age 60 years, S/o Sh. Nanak Chand, R/o Village Malani Ghagwal Tehsil and District, Samba.

.....Applicants

(Advocate: Mr. R.K.S Thakur, vice Mr. O.P. Thakur)

**Versus**

1. State of Jammu and Kashmir through Commissioner J&K Employees Provident Fund, Jammu.
2. Additional Provident Fund Commissioner Rail Head Complex, Jammu.
3. J&K State Road Transport Corporation through its Managing Director Rail Head Complex, Jammu.
4. General Manager (Operation) J&K State Road Transport Corporation, Bikram Chowk, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, ld A.A.G.)

**O R D E R****[O R A L]****Delivered by Hon'ble Mr. Anand Mathur, Member (A): -**

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. It has been submitted at the Bar that since the case pertains to J&K State Road Transportation Corporation workers, the Tribunal cannot assume jurisdiction in respect of any service matter pertaining to Corporation workers.

2. It has been clearly held by the Hon'ble Apex Court in case of Ameerbi that this Tribunal has no jurisdiction to hear the case pertaining to Corporation workers. We accordingly hold that this Tribunal is not vested with any jurisdiction to entertain any petition related to any service dispute of the Corporation workers.

3. In similar circumstances, the Bench of Armed Forces Tribunal, Jammu comprising of Hon'ble Mr. Justice Mohammad Tahir, Member (J) and Hon'ble Vice Admiral A. G. Thapliyal in TA No. 267 of 2017 (SWP No. 1188 of 2014) titled Bahadur Singh v/s Union of India vide order dated 25.03.2019 held that since the Tribunal does not have the jurisdiction to deal with the matter, the case be sent back to the Registrar (Judicial), High Court of Jammu & Kashmir to be listed before the appropriate Bench.

4. Therefore, since this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Jammu to place before the Hon'ble Bench for further orders.



5. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Jammu on 27.01.2021.

**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

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